

ORDER

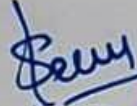
Re:- Covid 19- Restrictions

Hon'ble the Chief Justice has been pleased to order as

under:-

"Order No. 35/RG/Spl./Misc. dated 27.08.2020 be treated as withdrawn forthwith. It is also directed that all the officers/officials attending the office shall strictly follow the COVID-19 protocols and wear mask at all times and maintain social distancing."

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
10.03.2022